

**Central Administrative Tribunal  
Ernakulam Bench**

**O.A No.180/00132/2021**

Wednesday, this the 22<sup>nd</sup> day of September, 2021

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

Sri. M.S.George, S/o Late V.Samuel,  
Aged 84 yrs.,  
Rtd. Superintendent Telephone Operator, Railway Board, New Delhi  
Residing at MarottimoottilHouse, Thattarampalam P.O.,  
Mavelikkara, PIN-690103. - Applicant

(By Advocate: Mrs. Shameena Salahudheen & Mr. Gisa Susan George)

Versus

1. The Pay & Accounts Officer, Railway Board,  
Railway Bhavan, New Delhi-110001.
2. The Manager, State Bank of India,  
Centralised pension Processing Centre,  
GanapathyKovil Road, Vazhuthankadu,  
Trivandrum- 695014. - Respondents

(By Advocate: Mr.S.Radhakrishana)

The O.A having been heard on 22<sup>nd</sup> September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (ORAL)**

**P.Madhavan, Judicial Member**

This Original Application has been filed by the applicant seeking the following reliefs:

*“(i) To call for the records leading to Annexure A2 and direct the respondents to disburse the pension at the*

*revised rate of Rs.28450/- with all attendant benefits thereto with effect from 1.1.2016 and pay the arrears immediately.*

*(ii) Direct the respondents to pay interest at the rate of 9% for the delayed payment.*

*(iii) Such other reliefs as may be prayed for and this Tribunal may deem fit to grant.*

*(iv) Grant the cost of this Original Application.”*

2. When the matter came up for hearing, the counsel for the respondents submits that the relief has already been granted and he has filed a statement. Counsel for the applicant has no objection to it and she is satisfied.

3. The Original Application is dismissed as not pressed. No costs.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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**List of Annexures**

Annexure A1 - A true copy of the Revised PPO dated 1.2.2018.

Annexure A2- A true copy of the Revised PPO dated 23.09.2019.

Annexure A3- A true copy of the Request dated 9.2.2020.

Annexure A4- A true copy of the Representation dated 21.02.2020.

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